

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

OA/21/1008/2016  
Dated: 31/10/2018

BETWEEN:

Chandramouli,  
S/o. P. Venkataiah,  
Rtd. S&T Khalasi Helper/SC Rly Ghanpur,  
2-25-/A, Ghanapur Station,  
Warangal, Telangana, Pin – 506 143.

..... Applicant

AND

1. Union of India rep. by  
General Manager,  
South Central Railway,  
Railnilayam,  
Secunderabad – 500 073.
2. Sr. Divisional Personnel Officer,  
S.C. Railway, Secunderabad Division,  
O/o. DRM, Sanchalan Bhavan,  
Secunderabad T.S.
3. Sr. Divisional Financial Manager,  
S.C. Railway, Secunderabad Division,  
O/o. DRM, Sanchalan Bhavan,  
Secunderabad , T.S.

..... Respondents

Counsel for the Applicant : Mr. B. Rajesh Kumar, Advocate

Counsel for the Respondents : Mr. T. Hanumantha Reddy, SC for Rlys.

**CORAM**

Hon'ble Mr. B.V. Sudhakar, Admn. Member  
Hon'ble Mr. Swarup Kumar Mishra, Judl. Member

**ORAL ORDER**  
{Per Hon'ble Mr. B.V. Sudhakar, Admin. Member}

Counsel for the Respondents present .

2. No representation for the applicant even though the matter is listed under the caption for dismissal. The OA is therefore, dismissed for non-prosecution. No costs.

(SWARUP KUMAR MISHRA)  
JUDL MEMBER

(B.V.SUDHAKAR)  
ADMN. MEMBER

Dated the 31<sup>st</sup> October, 2018  
(Dictated in the Open Court)

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